

Resettlement of Refugees from Bhutan

4480. SHRI P. M. SUBBA: Will the Minister of HOME AFFAIRS be pleased to state:

- whether the refugees from Bhutan were sent to Sikkim for resettlement;
- if so, their number; and
- whether the State Government was consulted?

THE MINISTER OF STATE IN THE (MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) :

(a) and (b). 21 Tibetan refugees were sent to Sikkim.

(c) Yes, Sir.

Complaint against people's Rehabilitation and Welfare Society

4481. SHRI CHIRANJI LAL SHARMA: Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government have received any complaint against the office bearers of People's Rehabilitation and Welfare Society and Managing Director of Singhal Land and Finance (P) Ltd. for cheating the innocent persons by bogus sale of land, and thus embezzling and misappropriating huge public amount by way of bogus sale deeds; if so, the action taken thereon;

(b) whether it is also a fact that F.I.R. has been lodged against the above firms in Kamla Market Police Station, Delhi, if so, the result of enquiry held;

(c) whether it is also a fact that the Managing Director of Singhal Land and Finance Ltd. has left India, if so, the steps taken or proposed to be taken to bring him to India; and

(d) whether the matter is proposed to be handed over to C.B.I. in view of the seriousness of the crime and big racket?

THE MINISTER OF STATE IN THE (MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) :

(a) and (b) Shri Ram Kishan an Ex-M.P. resident of Charkhi Dadri (Har yana) made a written complaint alleging that a Society named the Peoples Rehabilitation and Welfare Society (Regd.) Jindal Trust Building , 8/20 , Asaf Ali Road, New Delhi, had cheated him and his relatives, for selling plots of land in 'Goalok' Colony on G. T. Road. He further alleged that bogus company was

floated under the name of Singhal Land and Finance (Pvt.) Ltd., Jindal Trust Building, Asaf Ali Road, New Delhi, and had also cheated other persons.

On receipt of the complaint a case vide FIR No. 201 dated 29-3-1981 u/s 420 IPC was registered at Police Station Kamala Market against Shri H. R. Mittal, President of the Peoples Rehabilitation & Welfare Society (Regd.) and Shri R.S. Singhal, President of Singhal Land and Finance (Pvt.) Ltd. The case is under investigation.

(c) Shri R. S. Singhal was out of India but has since come back and is on anticipatory bail.

(d) There is no such proposal.

सीमेंट में संगोल का मिश्रण

4482. श्री दलीप सिंह मूरिया: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस तथ्य की जानकारी है कि सीमेंट की भारी कमी होने के कारण संगोल, सीमेंट हाईड्रेट लाइम जैसे इसके विकल्पों को बड़े पैमाने पर निर्माण के काम में प्रयोग किया जा रहा है ;

(ख) क्या सरकार का ध्यान इस तथ्य की ओर दिलाया गया है कि संगोल आदि का सीमेंट में भारी अपमिश्रण किया जाता है और इस मिश्रण को सीमेंट के नाम पर बेचा जाता है ;

(ग) क्या सरकार को यह पता है कि देश में संगोल के कारखानों की बड़े पैमाने पर स्थापना की जा रही है और संगोल उत्पादक अपने इस उत्पाद को सीमेंट की काला बाजारी करने वालों और सीमेंट में इसका अपमिश्रण करने के लिए अपमिश्रण करने वालों को बेचते हैं; और

(घ) क्या भारत सरकार सीमेंट के विकल्प के रंग में परिवर्तन करने अथवा उनके उत्पादन पर प्रतिबन्ध लगाने के किसी प्रस्ताव पर विचार कर रही है ।